

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:619
ANSWERED ON:26.11.2014
NEW EMISSION NORMS
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Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering to introduce more stringent pollution control norms for diesel vehicles;
- (b) if so, the details thereof;
- (c) whether the Government has notified new emission norms for vehicles which would be effective from April 2016; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) The prevailing vehicular emission standards i.e. Bharat Stage (BS)-III and IV have been notified in 2010 under the Motor Vehicle Act, 1988 administered by the Ministry of Road Transport and Highways. An Expert Committee on "Auto Fuel Vision & Policy 2025" was constituted by the Ministry of Petroleum & Natural Gas in December 19, 2013 to come forwards with future emissions norms and fuel quality for all categories of vehicles including diesel vehicles in India. The committee has submitted its recommendations in May 2014. The recommendations are however still to be approved by the Cabinet. The following recommendations pertaining to emission standards for new vehicles have been proposed:

Vehicle Category	BS-IV	BS-V	BS-VI	
2- wheelers	1st April 2016	1st April 2020		1st April 2024
3- wheelers	1st April 2016	1st April 2020		1st April 2024
4-wheelers	1st April 2017	1st April 2020 (New Models)		1st April 2024
	1st April 2021 (Continuing Models)			

Presently, the BS-IV mass emission standards are applicable in about 34 cities and BS-III norms in the rest of the country since 2010.